

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2848  
TO BE ANSWERED ON 20<sup>TH</sup> MARCH, 2018**

**SHORTFALL IN DRUG INSPECTORS**

**2848. SHRI AMAR SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the Mashelkar Committee had recommended one drug inspector for every 200 medical shops and one drug inspector for every 50 manufacturing units and if so, the details thereof;
- (b) whether it is also a fact that Delhi had just 21 drug inspectors for 25000 medicine shops who are unable to check the quality of medicines sold in the market and as a result thereof spurious drugs are freely sold in the markets; and
- (c) if so, Government's reaction thereto?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Yes, the Mashelkar Committee had recommended one inspector for 200 sales outlets and one inspector for 50 manufacturing units.

(b) & (c): As per information received from Drugs Control Department, Government of NCT of Delhi, the details are as under;

- The Department has sanctioned strength of 31 Drugs Inspectors and present strength of Drugs Inspectors are as under:

- (i) Filled : 19
- (ii) On Lien: 01 (Joined GOI)
- (iii) CAT case: 01

- Further, the Department has informed that they are regularly monitoring the quality of Drugs by way of collecting

- (i) Legal Samples
- (ii) Specimen Samples
- (iii) Survey Samples

and filing Prosecution in Court of Law against the violators, if the samples detected Spurious.